

ITEM NO.103

COURT NO.6

SECTION II-B

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G SCriminal Appeal No.12/2015

DAVINDER SINGH

Appellant(s)

VERSUS

THE STATE OF PUNJAB

Respondent(s)

Date : 22-06-2023 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SURYA KANT

HON'BLE MR. JUSTICE M.M. SUNDRESH

For Appellant(s)

Ms. Rupali Yadav, Adv.

Mr. Bharat Bhushan, AOR (N.P.)

For Respondent(s)

Mr. Ajay Pal, AOR

Mr. Mayank Dahiya, Adv.

UPON hearing the counsel the Court made the following
O R D E RThe Appeal stands allowed, in terms of the signed Reportable
Judgment.(VISHAL ANAND)
ASTT. REGISTRAR-cum-PS(PREETHI T.C.)
COURT MASTER (NSH)

(Signed Reportable Judgment is placed on the file)